

**GOVERNMENT OF INDIA  
NEW AND RENEWABLE ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:2186

ANSWERED ON:12.08.2011

POWER FROM MUNICIPAL WASTE

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**Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:**

- (a) the details of schemes/programmes undertaken for production of power from municipal waste in the country using imported technology;
- (b) the details of the plants set up alongwith their capacity, State-wise;
- (c) whether the process of conversion of municipal waste into power causes air-pollution;
- (d) if so, the details thereof; and
- (e) the steps taken/proposed to be taken by the Government to encourage Non-Conventional Sources of Energy for meeting power requirement and also for addressing the problem of air-pollution caused during the process?

**Answer**

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a): Ministry of New and Renewable Energy is implementing a programme for setting up of five new projects on energy recovery from municipal solid wastes (MSW). The projects to be set up under this scheme can be based on indigenous or imported technologies. The programme provides for capital subsidy of ` 2.00 crore per MW with an upper limit of ` 10.00 crore per project. Benefits for Customs and Excise Duty concessions are also provided for projects based on MSW.

(b): No plants have so far been set up under above mentioned scheme. However, four projects for power generation from MSW set up in the past are as follows:

- i. 5 MW biomethanation technology project in Uttar Pradesh
- ii. Two projects of 12.6 MW capacity based on Refuse Derived Fuel Combustion technology in Andhra Pradesh
- iii. One project of 3.5 MW based on incineration technology in Delhi.

(c)&(d): The conversion of municipal solid waste into power through the technology of combustion/ incineration can cause air pollution in case the emissions from such projects are not treated appropriately for meeting the norms for emission control laid down by the Central Pollution Control Board.

(e): Ministry of New and Renewable Energy is promoting various programmes on power generation from renewable energy sources namely Solar, Wind, Small-Hydro, Biomass and Urban & Industrial Wastes. Projects supported under the programme on energy from urban and industrial wastes have to necessarily deploy all the required emission control equipment and get approval from the pollution control authorities.